

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSSPECIAL LEAVE PETITION (CIVIL) DIARY NO. 69849/2025

[Arising out of impugned final judgment and order dated 04-10-2024 in WPC No. 5351/2018 passed by the Gauhati High Court]

ABDUL GAFFAR &amp; ORS.

PETITIONER(S)

VERSUS

STATE OF ASSAM &amp; ORS.

RESPONDENT(S)

IA No. 54369/2026 - CONDONATION OF DELAY IN FILING, IA No. 53040/2026 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS, IA No. 54361/2026 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 26-02-2026 This matter was called for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s): Mr. Adeel Ahmed, AOR  
Mr. Shaizuddin Ahmed, Adv.  
Ms. Taqdees Fatima, Adv.  
Mr. Aamir Husain, Adv.  
Mr. Jahngir Iqbal, Adv.

For Respondent(s) :

O R D E R

Permission to file the Special Leave Petition is granted.

2. Delay condoned.

3. Issue notice.

4. In view of batch of cases pending before this Court with similar issue, let the present matter be also tagged with SLP(Civil) No. 29771/2024.

(POOJA SHARMA)  
AR-CUM-PS

(KOMAL)  
COURT MASTER (NSH)